

List of Creditors Ver.2 as on 19 February 2024

(Pursuant to Regulation 13 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Corporate Debtor: Sri Ananda Lakshmi Narasimha Industries India Private Limited
CP (IB) No.82/7/AMR/2022

Summary of Claims:

S.No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent claim	Amount of Claim not admitted	Amount of Claims under verification	Security Interest
		No. of Claims	Amount	No. of Claims	Amount of claims admitted	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	0	Nil
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	0	Nil
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	53,71,89,573	1	*53,63,02,803	100	0	8,86,770	*8,86,770	Annex-1
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	0	Nil



5	Operational creditors (Workmen)	0	0	0	0	0	0	0	0	Nil
6	Operational creditors (Employees)	0	0	0	0	0	0	0	0	Nil
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	0	Nil
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	0	Nil
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	0	Nil
	Total	1	53,71,89,573	1	53,63,02,803	100	0	8,86,770	*8,86,770	

*Note: 1. Clarifications / information / books of accounts sought from the Corporate Debtor and the same is awaited. IRP / RP reserves the right to modify the claim, if the claim found to be incorrect on further verification and the admitted claim may undergo change
2. Under verification for requirement of supporting documents for Legal charges



(1) Secured financial creditors (other than financial creditors belonging to any class of creditors)

S.No.	Name of the Creditor	Details of Claims received		Details of Claims Admitted						Amount of contingent claim	Amount of mutual dues that may be set off	Amount of Claim not admitted	Amount of Claims under verification
		Date of receipt of revised claim form	Amount Claimed	*Amount of claims admitted	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party	% of voting share in CoC				
1	Central Bank of India	25 Jan. 2024	53,71,89,573	53,63,02,803	Secured	Full	Full	No	100%	0	0	*8,86,770	*8,86,770
			53,71,89,573	53,63,02,803					100.00			*8,86,770	*8,86,770

*Note: 1. Clarifications / information / books of accounts sought from the Corporate Debtor and the same is awaited. IRP / RP reserves the right to modify the claim, if the claim found to be incorrect on further verification and the admitted claim may undergo change

2. Under verification for requirement of supporting documents for Legal charges



A) Primary Security:	
Term Loan	Exclusive Charge on entire fixed assets of the company including factory land.
Working Capital	Exclusive charge on entire current assets of the Company
B) Collateral Security: (Details as per Annexure)	
	Exclusive Charge on various properties with aggregate MV of Rs.22.97 crores representing 77% coverage for existing exposure of Rs.29.75 Cr

C) #Personal Guarantees		
Sn	Name	Relationship
01	Smt Chavva Naga Sampath Tayar	Director
02	Smt.Chavva Naga Lakshmi	Director
03	Shri Chavva Naga Sridhar	Director
04	Shri Chavva Satya Krishna	Director
05	Smt. Chavva Venkata Lakshmi	Director
06	Smt. Gajjarapu Naga Radhika Devi	Property Owner
07	Shri Gajjarapu Srinivasa Rao	Property owner
08	Shri Vakalapudi Venkata Ratnam	Property owner

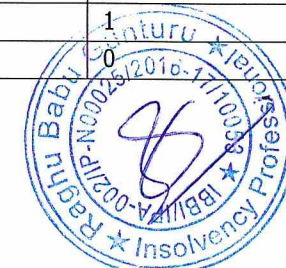


09	Shri Vakalapudi Gnaneswara Rao	Property owner
10	Shri Kotha Kasi Viswanatham	Property owner
11	Shri Kothapatti Raju	Property owner
12	Shri Kotha Naga Satya Veera	Property owner

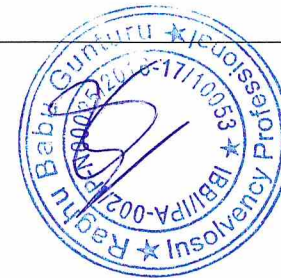
The Personal Guarantee is to the extent of collateral security offered

Details of Collateral Securities:

Sn	Location	Doc. No / Date	RS No	Extent	
				Acres	Cents
Property owner name: Smt. Chavva Nagalakshmi					
01	Nidadavolu	4323/2010; dt.21.08.2010	348/1	233 ½ Sq.yds	0
02	Nidadavolu	4324/2010; dt.21.08.2010	348/1		
03	Peravali	2420/1998; dt.26.06.1998	64/3	0	47
04	Palaparru (fish tanks)	1988/1973; dt.17.12.1973	10/1	0	11
			10/2	0	29
			10/3	0	26
			10/4	1	90
			10/5	0	34
			10/6	1	80
			11/2	0	51



05	Vissakoderu	1555/2004; dt.18.03.2004	14/2	1	00
			146	0	84
			351/D5-189	222.00 Sq yds	
06	Samisragudem	1781/2014; dt.24.04.2014	931/1A	1	72
			931/2	2	11
Property owner name : Smt. Chavva Naga Sampathi Tayaru & Smt. Gajarapu Naga Radhika Devi					
07	Samisragudem	4707/2009; dt.23.10.2009	923/4	1189 Sq yds	
		4708/2009; dt.23.10.2009			
Property owner name: Shri Gajarapu Srinivasa Rao					
08	Nadigatla	800/2011; dt.09.03.2011	7/1	6	00
Property owner name : Shri Vakalapudi Venkata Ratnam					
09	Nadigatla	781/2011; dt.08.03.2011	11	6	00
10		798/2011; dt.09.03.2011		4	00
Property owner name ; Shri Gajarapu Gneswara Rao					

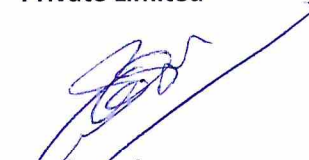


11	Nadigatla	780/2011; dt.08.03.2011	8/2	4	40
Property owner name: Shri Kotha Patti Raju					
12	NA land of Yeleswaram, EG	3094/2016	125/1	1	09
Property owner name: Shri Kotha Naga Satya Veera					
13	NA land at Yeleswaram		125	1	09
Property owner name: Shri Kotha Naga Satya Veera					
14	NA land at Yeleswaram mandal EG	3094/2016	258/2	6	58

Place : Hyderabad
Date : 19 Feb 2024



for Sri Ananda Lakshmi Narasimha Industries India
Private Limited


Raghu Babu Gunturu
IBBI/IPA-002/IP-N00025/2016-17/10053
Resolution Professional